

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):
(a) and (b) The agency-wise target and actual disbursement of credit to agriculture sector by all agencies during the last three years is as under:

(Rs. Crore)

Agency	2007-08		2008-09		2009-10 (Prov)	
	Target	Ach.	Target	Ach.	Target	Ach.
Comm. Banks	150,000	181,088 (121%)	195,000	228,951 (117%)	250,000	274,963 (110%)
Coop. Banks	52,000	48,258 (93%)	55,000	46,192 (84%)	45,000	57,500 (128%)
RRBs	23,000	25,312 (110%)	30,000	26,765 (89%)	30,000	34,456 (115%)
Total	225,000	254,658 (113%)	280,000	301,908 (108%)	325,000	366,919 (113%)

(Figures in brackets indicate percentage of achievement)

(c) Data as sought is not being centrally maintained by the Reserve Bank of India (RBI)/NABARD.

G-20 summit in Toronto

2454. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of FINANCE be pleased to state:

- the details of the recently held G-20 summit in Toronto;
- whether Government has bargained for extending the World Bank Trust Fund beyond its committed investments in food security to education and health; and
- what are the other important decisions taken in this Summit?

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(a) and (c) G 20 Toronto Summit was held on 26-27 June, 2010. It was the fourth Summit of G20

Leaders and the first in its new capacity as the premier forum for international economic cooperation, Building on G20 achievements in addressing the global economic crisis, Leaders agreed on the next steps that G20 countries should take to ensure a full return to growth with quality jobs, to reform and strengthen financial systems, to create strong, sustainable and balanced global growth and a medium term strategy on growth friendly fiscal consolidation. The summit covered the following thematic areas:

- * Global Economy
- * Framework for strong sustainable and balanced growth
- * Financial Sector Reforms
- * International Financial Institutions Reform and Development
- * Fighting Protectionism and Promoting Trade and Investment
- * Other issues and forward agenda including combating corruption and energy subsidy.

(b) No, Sir.

Housing facilities for IRS Officers

2455. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of FINANCE be pleased to state:

(a) the steps being taken to provide for better and adequate housing facilities for the officers of the Indian Revenue Service (IRS) in New Delhi;

(b) the batches of the IRS which have been empanelled as Joint and Additional Secretary under the Central Staffing Scheme; and

(c) the reasons for delay, if any?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) Indian Revenue Service (IRS) Officers posted in Delhi are eligible for allotment of General Pool residential accommodation. No other steps have been taken particularly for IRS or any other service